

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

FIR No. 67/2009

PS : Crime Branch

State Vs. Mohd. Abid

U/s. 25/54/59 Arms Act

19.12.2020

Proceedings conducted through VC.

This is an application moved on behalf of applicant/accused for cancellation of warrants as well as proceedings u/s. 82 Cr.P.C.

Present: Mr. Iftikar Ahmed, Ld. Counsel for applicant/
accused.

At request, be listed for hearing on **05.01.2021**.

Ahlmad is directed to bring the file from the Record Room and be tagged with the application.

Order be uploaded on the server.

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CMM/NE/KKD/DELHI/19.12.2020

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

FIR No.138/2020, 40/2020 and 140/2020

PS : Gokal Puri

State Vs. Mohd. Faisal

19.12.2020

Proceedings conducted through VC.

**This is an application moved on behalf of
applicant/accused u/s. 207 Cr.P.C.**

Present: Mr. Abdul Gaffar, Ld. Counsel for applicant.

Ld. Counsel can receive the copy of charge sheet from
the office of the court. Applications stand disposed of. Be
tagged with the file.

Order be uploaded on the server.

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CMM/NE/KKD/DELHI/19.12.2020

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

**FIR Nos. 53/2020, 142/2020, 95/2020, 65/2020, 68/2020,
81/2020, 47/2020, 113/20
PS : Gokal Puri
State Vs. Mohd. Faisal**

19.12.2020

Proceedings conducted through VC.

**This is an application moved on behalf of
applicant/accused u/s. 207 Cr.P.C.**

Present: Mr. Abdul Gaffar, Ld. Counsel for applicant/
accused.

At request of Ld. Counsel, the applications be put up on
the respective dates along with the case files.

Order be uploaded on the server.

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CMM/NE/KKD/DELHI/19.12.2020

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

FIR No.134/2020

PS : Dayal Pur

State Vs. Mohd. Furkan

19.12.2020

Proceedings conducted through VC.

**This is an application moved on behalf of applicant
u/s. 207 Cr.P.C.**

Present: None

IO is directed to supply the copy of charge sheet as
prayed in the application.

Application be listed with file on date fixed.

Order be uploaded on the server.

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CMM/NE/KKD/DELHI/19.12.2020

**In the court of Chief Metropolitan Magistrate
North East, Karkardooma Courts, Delhi.**

Mitthan Singh & Johny Kumar Vs. State

19.12.2020

Proceedings conducted through VC.

This is an application for clubbing of FIRs u/s. 220 (1)

Cr.P.C. moved on behalf of applicants.

Present: Mr. Ajit Yadav, Ld. Counsel for applicants.

Part arguments heard.

Ld. Counsel seeks some time to argue on the maintainability of the application.

At request, application be listed on **08.01.2021**.

Order be uploaded on the server.

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CMM/NE/KKD/DELHI/19.12.2020